

No. DSJ/BLP/EC/1-80/2016-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 17th October, 2017.

CHARGE RESUMPTION REPORT.

After availing one day medical leave (commuted leave) for 16th October, 2017, I, Bahadur Singh, hereby resume the charge of the post of District & Sessions Judge, Bilaspur, H.P. in the forenoon of 17th October, 2017.

sd/-
(Bahadur Singh)
District & Sessions Judge,
Bilaspur, H.P.

8/15
Endst. No. DSJ/BLP/EC/1-80/2016-

Dated Bilaspur, the 17th October, 2017.

Copy forwarded to:-

1. The Registrar General, High Court of Himachal Pradesh, Shimla, for information please.
 2. The Additional District & Sessions Judge, Ghumarwin ;
 3. The Civil Judge (Sr. Division)-cum-CJM, Bilaspur ;
 4. The Civil Judge (Sr. Div.)-cum-ACJM, Ghumarwin, District Bilaspur ;
 5. The Civil Judge (Jr. Division)-cum-JMIC, Bilaspur ;
 6. The Civil Judge (Jr. Div.)-cum-JMIC-II/III, Ghumarwin ;
 7. The Deputy Commissioner, Bilaspur ;
 8. The Superintendent of Police, Bilaspur ;
 9. The District Attorney-cum-Public Prosecutor, Bilaspur ;
 10. The President, District Bar Association/Bar Association, Bilaspur/ Ghumarwin ;
 11. The District Treasury Officer, Bilaspur ;
 12. The Manager, State Bank of India, Bilaspur ;
- for information.

13. The Assistant Programmer/System Assistant of this office with the directions to upload the same on the website of District Courts, Bilaspur, forthwith.

sd/-
District & Sessions Judge,
Bilaspur, H.P.